

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P. No. 5/94 : . :
in
O.A. No. 920/92

... Date of Order: 15.4.94

BETWEEN : Mohd. Sultan ... vs. Applicant

A N D R A I N D
APJ. Abdul Kalam,
1. Scientific Adviser to the
2. Minister of Defence,
D.G. Research & Development,
Dte.. of Personnel, DHO,
New Delhi-11

2. K.K.Srivastava,
The Director,
Defence Electronics Research Lab (DRDL),
Chandrayanagutta Lines,
Hyderabad - 500 005.

.. Respondents.

Counsel for the Applicant .. Mr.K.Sudhakara Reddy

Counsel for the Respondents .. Mr.N.R.Devraj

COBAM:

HON'BLE SHRI A.B.GORTI : MEMBER (ADMN.)

HON'BLE SHRI T. CHANDEASEKHARA REDDY : MEMBER (JUDL.)

— 3 —

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

Learned Counsel for the Applicant Mr. K. Sudhakar Reddy states that the judgement in OA. 920/92 has since been complied with by the respondents. Consequently the Contempt Petition is dismissed. No order as to costs.

T. CHANDRASEKHARA REDDY
Member (Jud 1.)

thru
(A.B.GORTHI)
Member (Admin.)

Dated : 15th April, 1994

(Dictated in Open Court)

52

Dy. Registrar (J)

Contd :- 21 -